Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 109 of 2012

Dated : 17th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Faridabad Industries Association … Appellant(s)

Versus

Haryana Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Anand K Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja for R-2&3

ORDER

The learned counsel for the Appellant has finished his arguments. He has also filed his written notes of arguments.

Post the matter for further hearing on ***27.05.2013.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk